

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6114/2016

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

CHHOTE LAL

Respondent(s)

Date : 19-06-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Vinod Kumar, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. It is submitted that in the main matter of Champa Devi, the State is represented by Mr. R. Venkataramani, learned Attorney General of India.
2. Tag and list with Civil Appeal No. 7647/2009.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)